

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

03.09.2021

C.P.C/350/12/2021

O.A./350/930/2019

PANKAJ KUMAR GURE  
-V/S-  
MR AJAY BHUSHAN PANDEY & ORS



ITEM NO:22

FOR APPLICANTS(S) Adv. :

Mr. C. Sinha

FOR RESPONDENTS(S) Adv.:

Mr. D. Banerjee

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for petitioner and alleged contemnors are both present.</p> <p>Ld. counsel for petitioner submits that dues have been released but PPO is yet to be furnished to the petitioner/applicant.</p> <p>Therefore, we direct the authorities to give the PPO to the petitioner/applicant preferably within 10 days from the date of receipt of a copy of this order.</p> <p>Hence, the CPC is dropped. Notices, issued, if any, are also discharged.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE)  MEMBER(A)</p> <p style="text-align: right;">(BIDISHA BANERJEE)  MEMBER (J)</p> <p style="text-align: center;">pd</p>